

[illegible][illegible]

www.manatelangana.news

Nagpur, Wednesday, 18.10.2023

LOKMAT TIMES[illegible]

FORM B PUBLIC ANNOUNCEMENT Regulation 12 of the Insolvency and Bankruptcy Code of India (Liquidation Proceedings, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. Roadsteads Polymers Private Limited	
1. Name of corporate debtor	M/s. Roadsteads Polymers Private Limited
2. Date of commencement of corporate debt	16-04-1988
3. Authority under which corporate debt is incorporated/pledged	RCC Hyderabad
4. Corporate identity number / limited liability number of corporate debtor	U15100KA2015PLC000000
5. Address of the liquidator and/or principal office (if any) of corporate debtor	5-45/2, 1 st floor, Shri Krishna Convent Complex, Chaitany Road, Rangajog Sanandwadi, TD 50000
6. Date of issue of insolvency resolution process	20-03-2022
7. Liquidation commencement date of corporate debtor	16-10-2022 (date of receipt of the liquidation orders)
8. Name, address, email address for Correspondence, Liquidator's contact number and the registration number of the liquidator	Dr. C. Nagaprasad Rao Senior Associate Professor, Purdue University, 4-236B-16B, P.O. #117, Road 2, West Lafayette, Indiana, IN 47907-1308 Bargava M, 5656887010 Email: roadsteadspolymers@gmail.com Phone: 9656887010 REG No. 16-08-2016-AN-17/2021-16-022/10-01 5-12-2021
9. Last date for submission of claims	15-11-2022
Notice is hereby given that the Hon'ble National Company Law Tribunal - Hyderabad has issued an order of liquidation of liquidation proceedings against M/s Roadsteads Polymers Private Limited vide order dated 16-10-2022 and that the same are made available under 16-10-2022. The claimholders of M/s. Roadsteads Polymers Private Limited are hereby called upon to submit the proof of claims, on or before 15-11-2022 to the Liquidator at the address mentioned in paragraph 8. The financial statements submitted by the claimants should be in electronic form and all other statements must be submitted in the proof of claims form, as per the electronic form. Submission of false or misleading copies of claims shall attract penalties.	
Date: 16-10-2022 Place: Hyderabad	Dr. C. Nagaprasad Rao Liquidator (BIF)UAPCA/2021/1522/2021-16-022/10-01

WWW.FINANCIALPRESS.COM FINANCIAL PRESS	
FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India Liquidation Process Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. Resastock Polymers Private Limited	
1. Name of corporate debtor	M/s Resastock Polymers Private Limited
2. Date of incorporation of corporate debtor	18-04-1995
3. Authority under which corporate debtor is incorporated/registered	ROC Hyderabad
4. Corporate identity number / limited liability entity number of corporate debtor	U25209TG1995PTC20621
5. Address of the registered office and principal office (if any) of corporate debtor	9-4-57, 1 st floor, "Shri Krishna Govind Complex, Dhillery Road, Rangaipet, Secunderabad, TG 500003
6. Date of closure of insolvency resolution process	13-10-2023
7. Liquidation commencement date of corporate debtor	16-10-2023 (date of receipt of the liquidation orders)
8. Name, address, email address for Correspondence, telephone number and the registration number of the liquidator	Mr. C. Nagaraj Rao M/s Global Insolvency Professionals Private Limited, 8-2-48/A/5/16, Plot No. 717, Road No. 2, Jammala Colony, Benjara Mills, Hyderabad - 500104 Email: resastockpolymers@gmail.com Phone: 9656886576 IBBI Reg. No. IBBI/PA-002/PN-12/15/2021-2/2022/14065
9. Last date for submission of claims	15-11-2023

Notice is hereby given that the Hon'ble National Company Law Tribunal - Hyderabad has ordered initiation of liquidation proceedings against M/s Resastock Polymers Private Limited vide orders dated 13-10-2023 and that the same are made available on 16-10-2023.

The stakeholders of M/s Resastock Polymers Private Limited are hereby called upon to submit the proof of their claims, on or before 15-11-2023 to the liquidator at the address mentioned against Form B. The financial creditors shall submit their proof of claims by electronic means only. All other stake holders may submit the proof of claims in person, by post or by electronic means only.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
C. Nagaraj Rao
Liquidator

Date: 16-10-2023
Place: Hyderabad

IBBI/PA-002/PN-12/15/2021-2/2022/14065